

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 17 of 2019
Company Appeal (AT)(Ins) No. 18 of 2019

IN THE MATTER OF:

Smt. K. Bharathi

...Appellant

Versus

**Kotak Mahindra Bank Limited
& 4 Others**

...Respondents

Present :

For Appellant: Mr. Gautam Singh, Advocate

**For Respondents: Mr. E. Om Prakash, Senior Advocate with
 Mr. Sanjay Bhatt and Ms. Niharika Sharma, Advocates**

O R D E R

10.07.2019 By way of last chance, on the request of the learned counsel for the Appellant, we adjourn the matter.

Post the case 'for orders' on **15th July, 2019**. The appeal may be disposed of on the next date.

In the meantime, parties may file their short written submissions not more than 3 pages.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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